

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 174 OF 2016 &
IA No.380 of 2016**

Dated: 16th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Gujarat Gas Ltd. Appellant(s)
Vs.
Saint Gobain Pvt. Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s) : --

Counsel for the Respondent(s) : Ms. Rimali Batra for R-1

Mr. Sumit Kishore for R-2

ORDER

Pleadings are complete. List the matter for hearing
on **17.02.2017.**

**(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg**

**(Justice Ranjana P. Desai)
Chairperson**